

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-505

CA (CAA) No. - 94/230/232/ND/2020

IN THE MATTER OF:

Kunchit Fabrics Pvt. Ltd. And Today Homes and Infrastructure

.....Applicant

SECTION

U/s 230-232

Order delivered on 08.01.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Since, there is a difference of opinion between the Members of this Bench regarding the dispensation of the meeting of the shareholders and the matter has already been referred to the Hon'ble Principal Bench for constituting a larger bench, so, under such circumstances, list on 26.02.2021.

-Sd/-

(K.K. VOHRA)
MEMBER (T)

-Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)